

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 18/11/2024 TO 21/11/2024
[22/11/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10:30 AM)
"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after "SMC" Bench)
"B" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"Guwahati" Bench (Hybrid)	Dr. Manish Borad, Accountant Member & Shri Manomohan Das, Judicial Member (Hybrid Court Hearing at 10:30 AM)
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10:30 AM)
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after "A" Bench)

Note : 1. "Patna" Bench will function after completion of "SMC" Bench.
2. "C" Bench will function after completion of "A" Bench.


[Manish Bhoi]
Assistant Registrar
ITAT, Kolkata

12/11/2024

A

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 18-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH](https://meet.google.com/XRE-HVRQ-HEH), TIME :- HYBRID COURT HEARING AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 131/KOL/2024	2018-19	[D] PRAVIN KUMAR PAWAN KUMAR	
2	ITA 400/KOL/2024	2016-17	[A] BOLPUR KRISHIJA BIPANAN SMABAYAN SAMITY LIMITED	
3	ITA 530/KOL/2024	2020-21	[A] VEDANT FASHIONS LTD.	
4	ITA 643/KOL/2024	2010-11	[A] SUNNY TREXIM PRIVAT LTD.	
5	ITA 644/KOL/2024	2013-14	[A] SUNNY TREXIM PRIVATE LTD.	
6	ITA 645/KOL/2024	2017-18	[A] SUNNY TREXIM PRIVATE LTD.	
7	ITA 650/KOL/2024	2009-10	[A] DELTA DEALERS PRIVATE LIMITED	
8	ITA 841/KOL/2024	2024-25	[A] SAHAYATA-NUTRITION,HEALTH,EDUCATION & RESEARCH FOUNDATION	
9	ITA 855/KOL/2024	2013-14	[A] THE JUTE CORPORATION OF INDIA LTD CONTRIBUTORY PROVIDENT FUND	
10	ITA 856/KOL/2024	2014-15	[A] THE JUTE CORPORATION OF INDIA LTD. CONTRIBUTORY PROVIDENT FUND	
11	ITA 1231/KOL/2024	2012-13	[A] TROPEX SUPPLIERS PVT. LTD.	
12	ITA 1234/KOL/2024	2012-13	[A] GERMINDA PRIVATE LIMITED	


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13-Nov-2024

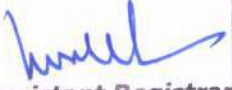
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 19-NOVEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

IN COURT ROOM 2

**GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :-
HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH, TIME :- HYBRID COURT HEARING AT
10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 40/KOL/2024	2016-17	[A] MANAB CHANDRA GHOSH	
2	ITA 158/KOL/2024	2014-15	[D] RAIC INTEGRATED SPONGE POWER PRIVATE LIMITED	
3	ITA 159/KOL/2024	2015-16	[D] RAIC INTEGRATED SPONGE POWER PRIVATE LIMITED	
4	ITA 270/KOL/2024	2015-16	[A] RAM AWATAR DHOOT	
5	ITA 296/KOL/2024	2016-17	[A] IRC (INDIA) LIMITED	
6	ITA 789/KOL/2024	2018-19	[A] BENGAL UNITED CREDIT BELANI HOUSING LTD	
7	ITA 869/KOL/2024	2018-19	[A] BABLU SARKAR	
8	ITA 998/KOL/2024	2012-13	[A] ADHIRA VINICOM PRIVATE LIMITED	
9	ITA 1074/KOL/2024	2017-18	[A] SUDIPTA MITRA	
10	ITA 1396/KOL/2024	2015-16	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	
11	ITA 1397/KOL/2024	2016-17	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	
12	CO 36/KOL/2024	2015-16	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	
13	CO 37/KOL/2024	2016-17	[A] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	
14	ITA 1487/KOL/2024	2017-2018	[A] ALOK KUMAR CHAMRIA (HUF)	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 20-NOVEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH](https://meet.google.com/XRE-HVRQ-HEH), TIME :- HYBRID COURT HEARING AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 124/KOL/2024	2009-10	[A] RAHUL SPRINGS PRIVATE LIMITED	
2	ITA 125/KOL/2024	2013-14	[A] RAHUL SPRINGS PRIVATE LIMITED	
3	ITA 468/KOL/2024	2012-13	[A] DREAMLAND VINIMAY PVT. LTD.	
4	ITA 577/KOL/2024	2014-15	[A] ANINDITA SEN	
5	ITA 624/KOL/2024	2014-15	[A] HALDIA PORT EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LTD.	
6	ITA 625/KOL/2024	2018-19	[A] HALDIA PORT EMPLOYEE "CO- OPERATIVE CREDIT SOCIETY LTD.	
7	ITA 762/KOL/2024	2012-13	[A] M/S GLATT SOLUTIONS PVT. LTD.	
8	ITA 1070/KOL/2024	2017-18	[D] JEENMATA REAL ESTATE ADVISORS PRIVATE LIMITED	
9	ITA 1107/KOL/2024	2018-19	[D] STARMILK PRODUCTS PVT LTD	
10	ITA 1138/KOL/2024	2017-2018	[A] MALDA CO-OPERATIVE AGRICULTURE & RURAL DEVELOPMENT BANK LTD.	
11	ITA 1378/KOL/2023	2013-14	[A] M/S R R COAL AGENCIES PVT. LTD.	
12	ITA 768/KOL/2024	2012-13	[A] RAPID COMMOTRADE PVT. LTD.	
13	ITA 1938/KOL/2024	2018-2019	[A] PARIVAAR EDUCATION SOCIETY	


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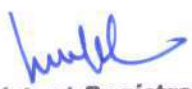
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 21-NOVEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

IN COURT ROOM 2

**GOOGLE MEETING ID :- XRE-HVRQ-HEH, GOOGLE LINK :-
HTTPS://MEET.GOOGLE.COM/XRE-HVRQ-HEH, TIME :- HYBRID COURT HEARING AT
10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 16/KOL/2024	2014-15	[A] ZYDUS WELLNESS PRODUCTS LIMITED (SUCCESSOR TO HEINZ INDIA PRIVATE LIMITED)	
2	ITA 1137/KOL/2023	2014-15	[D] HEINZ INDIA PRIVATE LIMITED	
3	ITA 359/KOL/2024	Assessment Year 2015-16	[A] PREETI BHALOTIA	
4	ITA 360/KOL/2024	Assessment Year 2015-16	[A] PREETI BHALOTIA	
5	ITA 361/KOL/2024	Assessment Year 2015-16	[A] PREETI BHALOTIA	
6	ITA 362/KOL/2024	Assessment Year 2015-16	[A] PREETI BHALOTIA	
7	ITA 1125/KOL/2024	2013-2014	[A] NORTH INDIA WIRES LIMITED	
8	ITA 1400/KOL/2024	2017-18	[D] RANCHI HANDLOOM PVT LTD	
9	ITA 1426/KOL/2024	2015-16	[D] RAJABHAT TEA COMPANY LIMITED	
10	ITA 1429/KOL/2024	2017-18	[D] SWAPAN KUMAR DEY	
11	CO 30/KOL/2024	2015-16	[A] RAJABHAT TEA COMPANY LIMITED	
12	ITA 1010/KOL/2024	2016-17	[D] RAJAHBHAT TEA COMPANY LIMITED	
13	ITA 992/KOL/2024	2014-2015	[A] JERMEL'S ACCADEMY	
14	ITA 993/KOL/2024	2015-2016	[A] JERMEL'S ACCADEMY	
15	ITA 994/KOL/2024	2017-2018	[A] JERMEL'S ACCADEMY	


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B

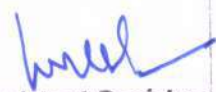
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 18-NOVEMBER-2024 (MONDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID IS=RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1465/KOL/2023	2017-18	[A] SUKANTA SAHA	
2	IT(SS)A 76/KOL/2024	2016-17	[D] RAMESH KUMAR BUBNA	
3	ITA 288/KOL/2024	2013-14	[D] UCO BANK LIMITED	
4	ITA 608/KOL/2024	2012-13	[A] HIND CERAMICS PVT. LTD.	
5	ITA 609/KOL/2024	2013-14	[A] HIND CERAMICS PVT. LTD.	
6	ITA 610/KOL/2024	2017-18	[A] HIND CERAMICS PVT. LTD.	
7	ITA 1341/KOL/2024	2020-2021	[D] UGRAYA FOODS AND FEEDS PRIVATE LIMITED	
8	ITA 1362/KOL/2024	2007-08	[D] NIRMAL CHAND SONI	
9	ITA 1563/KOL/2024	2015-16	[A] ANUBHAV PODDAR	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 19-NOVEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID IS=RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 32/KOL/2020	2013-14	[A] M/S ESTIN TIE UP PVT. LTD.	
2	ITA 141/KOL/2020	2013-14	[D] M/S ESTIN TIE UP PVT. LTD.	
3	ITA 1146/KOL/2023	2016-17	[D] GATEWAY FINANCIAL SERVICES LIMITED	
4	ITA 281/KOL/2024	2017-18	[A] SHAMIM KHAN	
5	ITA 363/KOL/2024	2017-2018	[A] SABITA RUDRA	
6	ITA 814/KOL/2024	2012-13	[A] SARASWATI CONCLAVE PVT. LTD.	
7	ITA 1404/KOL/2024	2015-2016	[A] ASTRO LEASING & FINANCE CO. PVT. LTD.	
8	ITA 1515/KOL/2024	2016-2017	[A] SUJIT BISWAS	
9	ITA 1593/KOL/2024	2014-2015	[D] BANDHAN KONNAGAR	
10	ITA 1606/KOL/2024	2015-16	[D] BANDHAN KONNAGAR	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 20-NOVEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID IS=RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 1/KOL/2022	2018-19	[D] RAJENDRA MANSINGHKA	
2	BMA 2/KOL/2022	2018-19	[D] RISHAB MANSINGHKA	
3	BMA 1/KOL/2023	2018-19	[A] RAJENDRA MANSINGHKA	
4	BMA 2/KOL/2023	2018-19	[A] RISHAB MANSINGHKA	
5	ITA 1085/KOL/2023	2012-13	[D] ALERT CONSULTANTS AND CREDIT PVT LTD	
6	ITA 1410/KOL/2023	2013-14	[A] M/S ABHMAN DISTRIBUTOR PVT. LTD.	
7	ITA 337/KOL/2024	2012-13	[D] GREENVALLEY DEALERS PRIVATE LIMITED	
8	ITA 457/KOL/2024	2014-15	[A] MAHENDRA KUMAR SARAOGI	
9	ITA 936/KOL/2024	2012-2013	[A] BURDWAN IRONE & STEEL COMPANY PRIVATE LIMITED	
10	ITA 1228/KOL/2024	2017-18	[A] QUIPPPO OIL & GAS INFRASTRUCTURE LIMITED	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 21-NOVEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID IS=RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 492/KOL/2024	2013-14	[A] ANIL KUMAR PAIK	
2	ITA 493/KOL/2024	2018-19	[A] ANIL KUMAR PAIK	
3	ITA 494/KOL/2024	2018-19	[A] ANIL KUMAR PAIK	
4	ITA 946/KOL/2024	2012-13	[A] SRI MANTA SONI	
5	ITA 958/KOL/2024	2017-18	[D] S.R.TIMBER PRODUCTS PRIVATE LIMITED	
6	ITA 1242/KOL/2024	2014-2015	[A] UNITED TELESERVICES LTD.	
7	ITA 1587/KOL/2024	2017-2018	[A] MINA PRADHAN	
8	ITA 1588/KOL/2024	2018-2019	[A] MINA PRADHAN	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

C

CAUSE LIST OF C BENCH FOR 18-NOVEMBER-2024 (MONDAY)**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 927/KOL/2023	2018-19	[A] M/S. K.R. TRADELINK PRIVATE LIMITED.	
2	ITA 1206/KOL/2023	2019-2020	[A] MOHAMMED SABIRUL ISLAM	
3	ITA 1209/KOL/2023	2012-2013	[D] DREAM GATEWAY HOTELS PVT LTD	
4	ITA 1235/KOL/2023	2018-19	[D] DEBASISH DAS	
5	ITA 1236/KOL/2023	2021-22	[A] METSO OYJ	
6	ITA 1281/KOL/2023	2012-13	[D] MAJESTIC MARCOM PRIVATE LIMITED	
7	ITA 1292/KOL/2023	2013-14	[D] PANEL COMMERCE PVT LTD	
8	CO 1/KOL/2024	2013-14	[A] INCOME TAX OFFICER WARD 4 1 KOLKATA	
9	IT(SS)A 52/KOL/2024	2014-2015	[A] VEERPRABHU AUTO PVT. LTD.	
10	IT(SS)A 53/KOL/2024	2015-2016	[A] VEERPRABHU AUTO PVT. LTD.	
11	ITA 655/KOL/2024	2012-13	[D] ROYAL BALAJI ENGINEERING PRIVATE LIMITED	
12	ITA 1198/KOL/2024	00	[A] THE TSUKLAKHANG TRUST	
13	ITA 1477/KOL/2024	2013-2014	[A] MAYFAIR VILLA PRIVATE LIMITED	
14	ITA 1728/KOL/2024	2015-16	[D] DOLLAR HOLDING PVT. LTD.	
15	ITA 1729/KOL/2024	2017-18	[D] DOLLAR HOLDING PVT. LTD.	
16	ITA 1732/KOL/2024	2019-20	[D] BHAWANI CONSTRUCTION PVT. LTD	
17	ITA 1738/KOL/2024	2019-20	[D] LAKHOTIA DIAGNOSTIC SERVICE PVT. LTD.	
18	ITA 1739/KOL/2024	2021-22	[D] LAKHOTIA DIAGNOSTIC SERVICE PVT. LTD.	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 19-NOVEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1295/KOL/2023	2014-15	[D] ZEN STOCK AND SHARE BROKING PVT LTD	
2	ITA 1312/KOL/2023	2014-15	[A] CHITTARANJAN GHOSH	
3	ITA 573/KOL/2024	2022-23	[A] LANDIS + GYR LIMITED	
4	ITA 1096/KOL/2024	2017-18	[A] NAGENDRA SINGH	
5	ITA 1204/KOL/2024	2013-2014	[A] BIJAY MURARKA	
6	ITA 1205/KOL/2024	2013-2014	[A] BIJAY MURARKA	
7	ITA 1208/KOL/2024	2012-2013	[A] SIKKIM STATE CO-OPERATIVE BANK LTD. (SISCO BANK)	
8	ITA 1209/KOL/2024	2013-2014	[A] SIKKIM STATE CO-OPERATIVE BANK LTD. (SISCO BANK)	
9	ITA 1210/KOL/2024	2014-2015	[A] SIKKIM STATE CO-OPERATIVE BANK LTD. (SISCO BANK)	
10	ITA 1211/KOL/2024	2015-2016	[A] SIKKIM STATE CO-OPERATIVE BANK LTD.(SISCO BANK)	
11	ITA 1212/KOL/2024	2017-2018	[A] SIKKIM STATE CO-OPERATIVE BANK LTD.(SISCO BANK)	
12	ITA 1215/KOL/2024	2012-2013	[A] M/S. HARIOM VINCON PVT. LTD.	
13	ITA 1218/KOL/2024	2016-2017	[A] VEERPRABHU AUTO PVT. LTD.	


Assistant Registrar
13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 20-NOVEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 659/KOL/2022	2011-2012	[A] THE JUTE CORPORATION OF INDIA LTD.	
2	ITA 1357/KOL/2023	2017-18	[D] SAHAPUR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
3	ITA 1367/KOL/2023	2010-11	[A] NEENA COMMERCIAL PVT. LTD.	
4	ITA 1389/KOL/2023	2009-10	[A] DIAMOND TRADECOM PRIVATE LTD.	
5	ITA 35/KOL/2024	2018-2019	[A] VFS CAPITAL LTD EARLIER KNOWN AS VILLAGE FINANCIAL SERVICES LTD (SUCCESSOR OF SHIVAM INVESTMENT ADVI	
6	ITA 1233/KOL/2024	2008-09	[A] MADHU REANSPORT COMPANY PRIVATE LIMITED.	
7	ITA 1607/KOL/2024	2017-2018	[A] PANKHURI MISHRA	
8	ITA 1825/KOL/2024	2017-18	[A] RABINDRA NATH KUNDU	
9	ITA 1828/KOL/2024	2018-19	[D] FLEX TRADE PRIVATE LIMITED	
10	ITA 1831/KOL/2024	2020-2021	[A] SURRENDRA KUMAR GOENKA	
11	ITA 1836/KOL/2024	2023-2024	[A] BHAGWATI FOUNDATION	
12	ITA 1839/KOL/2024	2019-20	[D] WARREN TEA LIMITED	
13	ITA 1845/KOL/2024	2013-2014	[A] MANISHA MAJUMDER	


Assistant Registrar
13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 21-NOVEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2326/KOL/2017	2014-15	[A] M/S. CORDLIFE SCIENCE PVT. LTD.	
2	ITA 2364/KOL/2018	2012-13	[A] ASHIM KUMAR LAW	
3	ITA 1457/KOL/2023	2017-18	[D] ACUITY MERCHANTS PRIVATE LIMITED	
4	ITA 798/KOL/2024	2021-22	[A] KIRAN AGARWAL	
5	ITA 1257/KOL/2024	2012-2013	[A] VARIMA JEWELS PVT. LTD.	
6	ITA 1849/KOL/2024	2018-2019	[A] SKYBRIDGE REAL ESTATES LLP	
7	ITA 1857/KOL/2024	2016-2017	[A] PEARL PARK BEACH RESORTS	
8	ITA 1858/KOL/2024	2020-2021	[A] DIC INDIA LIMITED	
9	ITA 1865/KOL/2024	2012-2013	[A] M/S. LA OPALA RG LTD.	
10	ITA 1867/KOL/2024	2018-19	[D] ADARSH HEIGHTS PVT LTD	
11	ITA 1874/KOL/2024	2017-2018	[A] SRI JAGDISH PRASAD CHOUDHARY	
12	ITA 1875/KOL/2024	2020-2021	[A] M/S. TEGA INDUSTRIES LIMITED	
13	ITA 1885/KOL/2024	2015-2016	[A] SILIGURI COLLEGE	
14	ITA 1889/KOL/2024	2016-2017	[A] NIRMAL KUNJ SALES LTD.	


Assistant Registrar
13-Nov-2024

SMC

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 18-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****[HTTPS:MEET.GOOGLE.COM/WUJ-UMEQ-TBB](https://meet.google.com/WUJ-UMEQ-TBB),GOOGLE MEETING ID-WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 107/KOL/2024	2017-18	[A] GAZOLE L S COOPERATIVE MARKETING SOCIETY LTD.	
2	ITA 1216/KOL/2024	2013-2014	[A] BDG HOLDINGS PVT. LTD.	
3	ITA 1467/KOL/2024	2013-14	[D] ANITA GOEL	
4	ITA 1546/KOL/2024	2014-2015	[A] QUEST HEIGHTS PVT. LTD.	
5	ITA 1556/KOL/2024	2017-2018	[A] BOLPUR KRISHIJA BIPANAN SAMABAYA SAMITY LIMITED	
6	ITA 1623/KOL/2024	2021-2022	[A] ASOK BORAL	
7	ITA 1737/KOL/2024	2018-19	[D] NATKHAT AGRO FOODS PRIVATE LIMITED	
8	ITA 484/KOL/2024	2017-18	[A] DIPAK KUMAR MAJUMDER	
9	ITA 722/KOL/2024	2017-18	[A] KUSUM SURANA	
10	ITA 849/KOL/2024	2011-12	[A] GOBINDO CHATTERJI	


Assistant Registrar
13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 19-NOVEMBER-2024 (TUESDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

[HTTPS:MEET.GOOGLE.COM/WUJ-UMEQ-TBB](https://meet.google.com/WUJ-UMEQ-TBB),GOOGLE MEETING ID-WUJ-UMEQ-TBB

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1622/KOL/2024	2021-2022	[A] MOHD. KAMREZZAMAN	
2	ITA 1927/KOL/2024	2017-2018	[A] RAMKRISHNA MANDAL INSTITUTE OF EDUCATION	
3	ITA 1928/KOL/2024	2013-2014	[A] NANDAN SEN	
4	ITA 1929/KOL/2024	2014-2015	[A] NANDAN SEN	
5	ITA 1939/KOL/2024	2017-2018	[A] POMONA FARMS & PRODUCTS	
6	ITA 1940/KOL/2024	2018-2019	[A] POMONA FARMS & PRODUCTS	
7	ITA 1944/KOL/2024	2017-2018	[A] SHARMA REAL ESTATE PVT. LTD.	
8	ITA 673/KOL/2024	2012-13	[A] M/S TARANGA VYAPAR PVT. LTD	
9	ITA 767/KOL/2024	2014-15	[A] APURVA GOENKA, HUF	


Assistant Registrar
13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 20-NOVEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****[HTTPS:MEET.GOOGLE.COM/WUJ-UMeq-TBB](https://meet.google.com/WUJ-UMeq-TBB),GOOGLE MEETING ID-WUJ-UMeq-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1602/KOL/2024	2014-15	[D] PACE TRADELINKS PVT LTD	
2	ITA 1624/KOL/2024	2014-2015	[A] THE ADVERTISING CORPORATION OF INDIA PVT. LTD.	
3	ITA 688/KOL/2024	2017-18	[A] SHRI ABHINAW SINGH	
4	ITA 751/KOL/2024	2015-15	[A] M/S MAA TRAVELS	
5	ITA 850/KOL/2024	2016-17	[A] RATNAKAR MERCHANDISE PVT. LTD.	
6	ITA 916/KOL/2024	2010-2011	[A] BIKASH KUMAR MONDAL	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 21-NOVEMBER-2024 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****[HTTPS:MEET.GOOGLE.COM/WUJ-UMEQ-TBB](https://meet.google.com/WUJ-UMEQ-TBB),GOOGLE MEETING ID-WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1309/KOL/2024	2016-2017	[A] TRIDIP DAS	
2	ITA 1461/KOL/2024	2014-2015	[A] ASTBHUJA DEALTRADE PVT. LTD.	
3	ITA 1541/KOL/2024	2011	[D] MAHABIR PRASAD DUDHANI	
4	ITA 1605/KOL/2024	2013-2014	[A] HARSH KUMAR LATH	
5	ITA 1850/KOL/2024	2011-2012	[A] M/S. SWAGAT TREXIM PVT. LTD.	
6	ITA 1854/KOL/2024	2017-2018	[A] KAKDWEET UNION COOP LARGESIZED PRIMARY AGRICULTURAL CREDIT SOCIETY LIMITED.	
7	ITA 371/KOL/2024	2012-13	[A] PRADEEP KUMAR BANERJEE	
8	ITA 843/KOL/2024	2021-2022	[A] ABHISHEK KANORIA	
9	ITA 895/KOL/2024	2018-19	[A] MANAV SEVA TRUST	
10	ITA 953/KOL/2023	2014-15	[A] SHRAWAN KUMAR BAJAJ HUF	
11	ITA 983/KOL/2024	2015-16	[A] ASIT DASGUPTA	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF

FOR 20-NOVEMBER-2024 (WEDNESDAY)

**BEFORE SHRI MANOMOHAN DAS, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

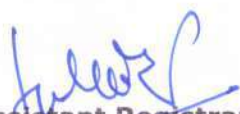
PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	62	GTY	2018	2013-14	[A] SHRI CHANDRA MOHAN JHA	DB		
2	ITA	78	GTY	2018	2013-14	[D] SHRI CHANDRA MOHAN JHA	DB		

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13-Nov-2024**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF
PART HEARD MATTERS
FOR 21-NOVEMBER-2024 (THURSDAY)****BEFORE SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	336	KOL	2024	2014- 2015	[D] MS. SOYUZ TRADING COMPANY LIMITED	A	
2	ITA	1086	KOL	2023	2012- 13	[D] GOODPOINT STOCKIST PVT. LTD.	C	


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13-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 18-NOVEMBER-2024 (MONDAY)

**BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

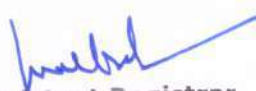
CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	592	KOL	2024	2012-13	[A] MULTICOAT VINIMAY PVT. LTD.	C	
2	ITA	593	KOL	2024	2012-13	[A] MULTICOAT VINIMAY PVT. LTD.	C	

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1199	KOL	2023	2015-16	[A] NISHA BAHETI	B	

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	140	KOL	2019	2014-15	[A] AKZO NOBEL INDIA LTD.	C	
2	ITA	867	KOL	2018	2013-14	[A] INDIAN COAL AGENCY	C	
3	ITA	868	KOL	2018	2015-16	[A] INDIAN COAL AGENCY	C	
4	ITA	1258	KOL	2018	2015-16	[D] M/S. INDIAN COAL AGENCY	C	


**Assistant Registrar
13-Nov-2024**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 19-NOVEMBER-2024 (TUESDAY)

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1440	KOL	2024	2018-2019	[A] M/S. KARVA AUTOMART LTD.	B	

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	800	KOL	2017	2012-13	[A] RAVILOCHANAH MERCANTILE PRIVATE LIMITED	C	
2	ITA	1630	KOL	2024	2013-14	[A] VIVOG COMMERCIAL LIMITED	B	
3	ITA	1631	KOL	2024	2014-15	[A] VIVOG COMMERCIAL LIMITED	B	


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13-Nov-2024